

**IN THE NATIONAL COMPANY LAW TRIBUNAL, AHMEDABAD**  
**COURT - 1**

ITEM No 107  
CP(IB) 343 of 2020

**Order under Section 9 IBC**

**IN THE MATTER OF:**

Mohta Electric & Engineering Company  
V/s  
Kosol Energie Pvt Ltd

.....Applicant

.....Respondent

**Order delivered on ..19/07/2021**

**Coram:**

Madan B. Gosavi, Hon'ble Member(J)  
Virendra Kumar Gupta, Hon'ble Member(T)

**PRESENTS:**

For the Operational Creditor : PCS Mr. Nisarg Sharma  
For the Corporate Debtor :

**ORDER**

No one appeared for the Corporate Debtor.

We direct parties to upload pleadings and submissions on **E-portal** within **Seven (7)** days, if already not uploaded.

Matter stands adjourned to 14.09.2021

(VIRENDRA KUMAR GUPTA)  
MEMBER (TECHNICAL)

SK

(MADAN B GOSAVI)  
MEMBER (JUDICIAL)